

High Court of Karnataka,
Bengaluru,
Dated: 17th November 2018

NOTIFICATION NO. HCBB - 288 / 2018

1. Hon'ble Mr.Justice Raghvendra S. Chauhan will not be sitting on the Bench on Monday the 19th and Tuesday the 20th November 2018.
2. Hon'ble Mrs.Justice S.Sujatha will sit in Judges' Reading Room at Principal Bench, Bengaluru and Hon'ble Mr.Justice Mohammad Nawaz will sit in Video Conference Hall at Dharwad Bench at 2.00 PM on Monday the 19th November 2018 and Pronounce the Judgment/Order in WA No.200162/2015 (GM) and WP 201587/2018 (S) pertaining to Kalaburagi Bench, through Video Conference.
3. Hon'ble Mr.Justice G.Narendar will sit in Judges' Reading Room at Principal Bench, Bengaluru at 4.30 PM on Monday the 19th November 2018 and take up WP Nos.202514/2017 & 202561-562/2017 (GM) pertaining to Kalaburagi Bench, through Video Conference.
4. Hon'ble Mr.Justice B.A.Patil will sit in Video Conference Hall at Dharwad Bench at 2.30 PM on Monday the 19th November 2018 and take up RP 259/2018 pertaining to Principal Bench, Bengaluru, through Video Conference.

After completion of Video Conference referred to at Sl.No.2 above, Hon'ble Mrs.Justice S.Sujatha will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial) I/c